

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 882/2022

KERALA PRAVASI ASSOCIATION &amp; ANR.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

Date : 20-09-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR  
HON'BLE MR. JUSTICE SANJAY KAROLFor Petitioner(s) Mr. Kuriakose Varghese, Adv.  
Mr. Abhir Phukan, Adv.  
Mr. V. Shyamohan, Adv.  
Mr. Akshay Gogna, Adv.  
Ms. Tissy Annie Thomas, Adv.  
M/S. KMNP Law Aor, AOR

For Respondent(s) Mr. Amrish Kumar, AOR

Mr. Anuj Srinivas Udupa, Adv.  
Mr. Sharath Nambiar, Adv.  
Mr. Navanjay Mahapatra, Adv.UPON hearing the counsel the Court made the following  
O R D E R

The Secretary of Ministry of Health and Family Welfare, Nirman Bhawan, Rajpath Area, Central Secretariat, New Delhi and the Chief Secretary of State of Kerala, shall file affidavits in respect of the issues involved in the matter on behalf of the respective respondents, within a period of six weeks from today.

Taking note of the importance of the issues and the fact that the matter is pending since the year 2022, we make it clear that in case of failure to file counter affidavits, the said Secretaries be present before this Court.

List on 12.11.2024.

(VARSHA MENDIRATTA)  
COURT MASTER (SH)(MATHEW ABRAHAM)  
COURT MASTER (NSH)